

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF  
TELANGANA AT HYDERABAD**

<b>SUB:</b>	<b>DISTRICT JUDGES - VIVA VOCE EXAMINATION -</b> Filling up of vacancies in the cadre of District Judges (Entry Level) by promotion from the cadre of Civil Judges (Senior Division) under 65% quota notified for the year, 2023 - Calling for viva voce examination to the eligible officers - <b>ORDERS - ISSUED.</b>
<b>READ:</b>	<ol style="list-style-type: none"><li>1. Order, dated 04.01.2007 of the Hon'ble Supreme Court of India in Civil Appeal No. 1867/2006.</li><li>2. High Court's Notification No.143-B.Spl., dated 31.03.2023.</li><li>3. High Court's Proc. Roc.No.1020/2023-B.Spl., dated 08.05.2023.</li><li>4. High Court's letter Roc.No.1020/2023-B.Spl.,dated 08.05.2023.</li></ol>

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**ORDER ROC.NO.1020/2023-B.SPL., DATED: 24.08.2023**

The High Court decided that the selection of suitable officers from the cadre of Civil Judges (Senior Division) who have put in not less than five (05) years of qualifying service as per amended 3<sup>rd</sup> proviso to Rule 4(2)(b)(iii) of the Telangana State Judicial Service Rules, 2017 for promotion as District Judges (Entry Level) under 65% quota be based on merit-cum-seniority in terms of the Judgment of the Hon'ble Supreme Court, dated 04.01.2007 in MALIK MAZHAR SULTAN & ANR. Vs. U.P. PUBLIC SERVICE COMMISSION & ORS (Civil Appeal No.1867 of 2006). For the said purpose, following criteria is to be adopted as per the Judgment of the Supreme Court of India.

- i) **Evaluation of ACRs of last five years;**
- ii) **Assessment of Judgments of five both civil and criminal cases: and**
- iii) **Oral interview;**

Thereafter, the High Court published a list of seventeen (17) eligible officers in the cadre of District and Sessions Judges working under Rule 15 of the Telangana State Judicial Service Rules, 2017 as well as Senior Civil Judges who have put in not less than 5 years of qualifying service in the cadre of Civil Judge (Senior Division) for consideration for promotion as District Judges (Entry Level) for filling up of 58 vacancies in the Cadre of District Judges (Entry Level) for the year, 2023 in the High Court's Proceedings 3<sup>rd</sup> read above and the seventeen officers have to attend for viva voce examination.

**In view of the above, the High Court passed the following order:-**

The following 17 eligible officers who have put in not less than 5 years of qualifying service in the cadre of Civil Judges (Senior Division) who are coming up for consideration for promotion as District Judges (Entry Level) by promotion from the cadre of Civil Judges (Senior Division) under 65% quota for the year, 2023 against 58 vacancies notified on 31.03.2023, are hereby directed to attend viva voce examination at **Meeting Hall, High Court for the State of Telangana on 01.09.2023.**

SL. NO.	NAME OF THE OFFICER	DATE OF INTERVIEW
1.	<b>SRI R.RAGHUNATH REDDY,</b> I Additional District and Sessions Judge - cum-Metropolitan Sessions Judge-cum-Additional Family Court- cum Special Sessions Judge for Fast tracking the cases relating to Atrocities against Women, Medchal-Malkajgiri District at <i>Malkajgiri</i> .	<p style="text-align: center;"><b>ON 01.09.2023</b> <b>FROM 5:00 P.M.,</b> <b>ONWARDS</b> <b>AT</b> <b>MEETING HALL,</b> <b>HIGH COURT FOR THE</b> <b>STATE OF TELANGANA,</b> <b>HYDERABAD.</b></p>
2.	<b>SMT. M.SHYAM SREE,</b> I Additional District and Sessions Judge, Kothagudem, Badradri Kothagudem District.	

3.	<b>SMT. D.MADHAVI KRISHNA,</b> V Additional District and Sessions Judge-cum-V Addl. Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar.
4.	<b>SMT. K.MARUTHI DEVI,</b> I Additional District and Sessions Judge, Bhongir, Yadadri Bhongir District.
5.	<b>SMT. P.ANNIE ROSE CHRISTIAN,</b> I Addl. District and Sessions Judge, Gadwal.
6.	<b>SMT. S.SARITHA,</b> X Additional Chief Judge, City Civil Court, Hyderabad.
7.	<b>SRI S.RAVI KUMAR,</b> V Additional District and Sessions Judge, Bodhan, Nizamabad District.
8.	<b>SRI P.PRADEEP NAIK,</b> VII Addl. Judge, City Civil Court, Hyderabad.
9.	<b>SMT. M.VANI,</b> Chairperson, Land Reforms Appellate Tribunal-cum-II Additional District and Sessions Judge, Karimnagar.
10.	<b>SMT. K.JAYANTHI,</b> Judge, Principal Family Court-cum-Additional Chief Judge, City Civil Court, Secunderabad.
11.	<b>SRI VINOD KUMAR,</b> XXV Additional Chief Judge, City Civil Court, Hyderabad.
12.	<b>SRI D.VENKATESH,</b> II Additional District and Sessions Judge-cum- I Addl. Metropolitan Sessions Judge-cum-II Addl. Family Court, Medchal-Malkajgiri District at Medchal.
13.	<b>SMT. B.SRIDEVI,</b> Senior Civil Judge-cum-Assistant Sessions Judge, Kamareddy.

**ON 01.09.2023  
FROM 5:00 P.M.,  
ONWARDS  
AT  
MEETING HALL,  
HIGH COURT FOR THE  
STATE OF TELANGANA,  
HYDERABAD.**

14.	<b>SMT. HARISHA,</b> IX Addl. District and Sessions Judge-cum-IX Addl. Metropolitan Sessions Judge, L.B.Nagar, Rangareddy District.	<b>ON 01.09.2023</b> <b>FROM 5:00 P.M.,</b> <b>ONWARDS</b> <b>AT</b> <b>MEETING HALL,</b> <b>HIGH COURT FOR THE</b> <b>STATE OF TELANGANA,</b> <b>HYDERABAD.</b>
15.	<b>SRI KUMAR VIVEK,</b> Special Judge for trial of SPE & ACB Cases, Karimnagar.	
16.	<b>SMT. M.PADMAJA,</b> XIV Additional Chief Judge, City Civil Court, Hyderabad.	
17.	<b>SRI N.SANTHOSH KUMAR,</b> IV Additional District and Sessions Judge-cum-IV Additional Metropolitan Sessions Judge, L.B.Nagar-cum-I Additional Family Court, Ranga Reddy District at L.B.Nagar.	

The eligible officers are informed that the breakup of total 100 marks fixed for empanelment for the post of District Judge (Entry Level), are as detailed below:

i)	Evaluation of Annual Confidential Reports	50 marks
ii)	Assessment of Judgments	40 marks
iii)	Oral interview	10 marks

Further, the officers who are called for viva voce examination are hereby directed **to report before the Registrar (Vigilance), High Court for the State of Telangana at Hyderabad, positively by 04.00 p.m.,** on the date of viva voce examination i.e., on 01.09.2023.

The concerned Unit Heads are hereby directed to make necessary alternative in-charge arrangements to the officers who are attending viva voce examination on 01.09.2023.

  
**REGISTRAR (VIGILANCE)**

To

1. The Officers concerned.

2. The Prl. Secretary to the **Hon'ble the Chief Justice** and Personal Secretaries to the **Hon'ble Judges** (for placing before their Lordship's for kind perusal)
3. The **Registrar General and other Registrars**, High Court for the State of Telangana at Hyderabad.
4. The **Registrar (Judicial-I & II)** with covering letter, High Court for the State of Telangana at Hyderabad.
5. The Chief Judge, City Civil Court, Hyderabad.
6. The Metropolitan Sessions Judge, Hyderabad.
7. The Chief Judge, City Small Causes Court, Hyderabad.
8. The Director, Telangana State Judicial Academy, Secunderabad.
9. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
10. The Secretary, High Court Legal Services Committee, High Court buildings, Hyderabad.

11. **THE PRL. DISTRICT AND SESSIONS JUDGES:**

Karimnagar, Bhadradri-Kothagudem, Jogulamba Gadwal, Yadadri-Bhongir, Nizamabad, Kamareddy, Rangareddy District at L.B.Nagar, Medchal-Malkajgiri District at Malkajgiri.

12. **THE I ADDL. DISTRICT AND SESSIONS JUDGES:**

Karimnagar, Bhadradri-Kothagudem, Jogulamba Gadwal, Yadadri-Bhongir, Nizamabad, Kamareddy, Rangareddy District at L.B.Nagar, Medchal-Malkajgiri District at Malkajgiri.

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